

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 102
(IB)-1718(PB)/2018

IA-4683/2021, IA-769/2022, IA-1590/2022,
IA-4578/2022, IA-699/2023, IA-1700/2023,
IA-2218/2023, IA-3031/2023, IA-3198/2023,
IA-1872/2023, IA-1874/2023, IA-1875/2023,
IA-4333/2023, IA-4517/2023, IA-5139/2023,
IA-5405/2023, IA-46/2024, IA-2401/2024

IN THE MATTER OF:

Shiv Dayal Sharma & Ors.

... **Applicant/Petitioner**

Versus

Three C Projects Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 06.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Manish Kr. Srivastava, Adv. Rahul Gutpa, Adv. Yash Srivastava, in IA- 4683/2021.
Adv. Chetna Bisht in IA-699/2023.
Adv. Aditya Madaan, Adv. G.P. Madaan in IA-2218/2023, IA-3031/2023.
Adv. Shashi B Prasad in IA-4578/2022.

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sikahr Tiwari

For the Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra, Adv.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4683/2021, IA-769/2022, IA-1590/2022, IA-4578/2022, IA-699/2023, IA-1700/2023, IA-2218/2023, IA-3031/2023, IA-3198/2023, IA-1872/2023, IA-1874/2023, IA-1875/2023, IA-4333/2023, IA-4517/2023, IA-5139/2023, IA-5405/2023, IA-46/2024, IA-2401/2024:

List all these applications on 07.06.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)